

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 219 OF 2016
APPEAL NO. 220 OF 2016
APPEAL NO. 207 OF 2016
APPEAL NO. 208 OF 2016
AND
APPEAL NO. 295 OF 2016

Dated: 11th April, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 219 OF 2016

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas
Ms. Nishtha Chaturvedi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh for R-1

Mr. Shubham Arya
Mr. Polkit Agarwal
Mr. G. Maheshwari (Rep.) for R-2

APPEAL NO. 220 OF 2016

In the matter of:

M/s HEG Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas
Ms. Nishtha Chaturvedi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh for R-1

Mr. Shubham Arya
Mr. Polkit Agarwal
Mr. G. Maheshwari (Rep.) for R-2

APPEAL NO. 207 OF 2016

In the matter of:

M/s Hindalco Industries Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh for R-1

Mr. Shubham Arya
Mr. Polkit Agarwal
Mr. G. Maheshwari (Rep.) for R-2 & R-3

APPEAL NO. 208 OF 2016

In the matter of:

M/s Century Textiles & Industries Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh for R-1

Mr. Shubham Arya
Mr. Polkit Agarwal
Mr. G. Maheshwari (Rep.) for R-2 & R-3

APPEAL NO. 295 OF 2016**In the matter of:****M/s Ultratech Cement Ltd.****.... Appellant(s)****Vs.****Madhya Pradesh Electricity Regulatory Commission & Anr.****.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saurabh Agrawal
Mr. Shantanu Agrawal
Mr. Sushal Tiwari

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Pratyush Singh for R-1

Mr. G. Maheshwari (Rep.) for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **19.07.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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